

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 10/163/14
C. A. NO.

CORAM:


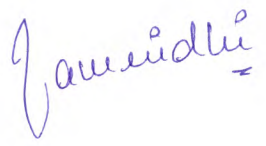
PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016.

NAME OF THE COMPANY: Sh. Om Prakash Gupta V/s M/s Revex Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 163

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT SINGAL	Adv	Petitioner	
2.	Mrs. Saurabh Kalia	ADV	} Respondents	
3.	Mrs. Sauridhi Gogia	ADV		

ORDER

Learned counsel for the parties are present. Learned counsel for the respondents has stated that he will file the reply today itself. Learned counsel for the respondents shall provide a copy thereof to the learned counsel representing the other side and the learned counsel representing the other side shall be at liberty to file the rejoinder, if any, within a week's time.

List on 30.11.2016.

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(Maharaj Krishan Hanjura)
Member (Judicial)

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(S.K. Mohapatra)
Member (Technical)